

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 256/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017

NAME OF THE PARTIES: M/s. Megafine Pharma Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 233 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
46.	Saezin Chowdhury	Associate with Dharam & Co.	

ORDER

CSP 255/230-232/NCLT/MB/MAH/2017

CSP 256/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 9.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

ORDER

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CSP 255/230-232/NCLT/MB/MAH/2017
NATIONAL COMPANY LAW TRIBUNAL
CSP 256/230-232/NCLT/MB/MAH/2017
MUMBAI BENCH, MUMBAI

46

At request of the Petitioner, list this matter on 9.11.2017 No. 255/(MAH)/2017

~~CORAM~~ LASENAPATHY
 Member (Technical)

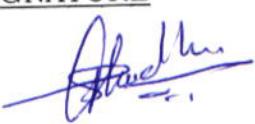
Present:

SHRI B.S.V. PRAKASH KUMAR
 B.S.V. PRAKASH KUMAR MEMBER (J)
 Member (Judicial)
 SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
 NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017

NAME OF THE PARTIES: M/s. Vaid Die Casting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
 and 230 to 233 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
46.	Saelin Chowdhury	Associate with Dharam & Co.	

ORDER

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 Member (Judicial)